

Defective Case Register from 2024-04-30 to 2024-04-30

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|--------------------|----------------------------------|-------------------|---|
| 1 | D-WP(C)/19222/2024 | ARJUNA CHARANA BEHERA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 | D-WP(C)/19384/2024 | PRASANTA KUMAR JENA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 3 | D-WP(C)/19324/2024 | SAMEER KUMAR DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | D-WP(C)/18881/2024 | SUBHADUTTA ROUTRAY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.INDEX NOT PROPERLY PAGEMARKED 2.ANNX 6 NOT PROPERLY PAGEMARKED |
| 5 | D-WP(C)/19066/2024 | NETRANANDA BISWAL | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 6 | D-WP(C)/19265/2024 | DEBASIS TRIPATHY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | D-WP(C)/18951/2024 | SADASIVA PATRA (1) | 2024-04-30 | PAGE 29,30,31,36,45 NOT LEGIBLE |
| 8 | D-WP(C)/18886/2024 | SRIDHAR RATH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | D-WP(C)/18797/2024 | RANJAN KUMAR NAYAK | 2024-04-30 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 10 | D-WP(C)/18954/2024 | ASHOK DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | D-WP(C)/18955/2024 | ASHOK DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | D-WP(C)/19038/2024 | PRAJIT KUMAR PRADHAN | 2024-04-30 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DCF of RS. 5/- to be paid |
| 13 | D-WP(C)/19264/2024 | DEVI PRASAD DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | D-CONTC/19197/2024 | GAYATRI DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |

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| | | | | AFFIDAVIT IS NOT IN ACCORDANCE WITH OHC RULES |
| 15 | D-CONTC/19198/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | D-WP(C)/18956/2024 | SADASIVA PATRA (1) | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 17 | D-CRLREV/12860/2024 | SAROJ MOHARANA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION 2.THE WORD CRLA BE CORRECTED AS CRLREV IN THE BODY OF PETITION 3.THE WORD APPELLANT AND RESPONDENT BE CORRECTED AS PETNR AND OPP. PARTY RESPECTIVELY |
| 18 | D-WP(C)/18878/2024 | BIBHUTI BHUSAN SWAIN | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. |
| 19 | D-WP(C)/19284/2024 | PRASANTA KUMAR SATAPATHY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | D-WP(C)/19277/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | D-CONTC/19200/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | D-CONTC/19207/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | D-WP(C)/19271/2024 | AMITAV TRIPATHY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | D-CONTC/19288/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | D-WP(C)/18960/2024 | MANOJ KUMAR PATI | 2024-04-30 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PG. NO. 40, 49, 52, 54, 55 TO 57 AND 60 ARE NOT LEGIBLE. |
| 26 | D-WP(C)/18957/2024 | ASHOK DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | D-WP(C)/19338/2024 | ARUN KUMAR PATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. |
| 28 | D-WP(C)/19272/2024 | BHABANI SHANKAR DASPARIDA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 29 | D-WP(C)/19328/2024 | SHANTI PRAKASH MOHANTY | 2024-04-30 | 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 30 | D-CRLREV/12861/2024 | SUJAY SHANKER SINGHDEO | 2024-04-30 | 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.GOOD GROUND CERT. NOT FURNISHED 2.NEAT COPY OF PAGE 27 AND 44 TO BE FILED 3.PARAGRAPH 1 TO 10 MENTIONED IN THE DECLARATION NOT AVAILABLE IN PETITION |
| 31 | D-WP(C)/19273/2024 | ABHISEK MOHANTY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 40 UNDEX ANNEX 3 NOT NEAT |
| 32 | D-CMAPL/19270/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | D-ABLAPL/12932/2024 | PARTHA SARATHI NAYAK | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 10 not neat. |
| 34 | D-CONTC/19293/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | D-WP(C)/18959/2024 | ASHOK DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | D-CONTC/19299/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | D-WP(C)/18961/2024 | SADASIVA PATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | D-WP(C)/18928/2024 | DILLIP KUMAR ROUT | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | D-CONTC/19030/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | D-CRLMP/12839/2024 | SUBHRANSU BHUSAN MOHANTY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 41 | D-WP(C)/19078/2024 | RANJIT MOHANTY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. PAGE 24,25,26 NOT LEGIBLE |
| 42 | D-WP(C)/19305/2024 | SUBRAT MISRA | 2024-04-30 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. |

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| | | | | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION PAGE 29 TO 34 NOT NEAT |
| 43 | D-ABLAPL/12940/2024 | BIBHU PRASAD MOHANTY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. not correctly furnished in index and not properly page marked in petn.and annexs.2.page nos.15,17,18, 33 are not neat . |
| 44 | D-CONTC/19040/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. FATHER NAME OF THE DEPONENT NOT STATED |
| 45 | D-ABLAPL/12944/2024 | SUSANTA KUMAR TRIPATHY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no. 12 not neat |
| 46 | D-CONTC/19045/2024 | RANJIT SAMAL | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | D-BLAPL/12784/2024 | AMITAV TRIPATHY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. G.R case number not mentioned in the cause title. As per rejection order S.T case number 4/314 of 2023 -2024 dose not tally with cause title. |
| 48 | D-BLAPL/12864/2024 | RAJIV KUMAR DALAL | 2024-04-30 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Side of the page no.13 are not neat. |
| 49 | D-ABLAPL/12947/2024 | SURYAKANTA DWIBEDI | 2024-04-30 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. certificate not correctly furnished in affidavit. |
| 50 | D-CONTC/19049/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | D-CONTC/19050/2024 | RANJIT SAMAL | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | D-CRLA/12968/2024 | JUGALA KISHORE PANDA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 3 DAYS 2.COURT FEE OF RS 6 /- NOT PAID |
| 53 | D-CONTC/19056/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 54 | D-WP(C)/19294/2024 | NIRANJAN PANDA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 55 | D-CONTC/19296/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | D-CRLMP/12878/2024 | PRASANNA KUMAR ROUTRAY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | D-WP(C)/19292/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | D-ABLAPL/12978/2024 | ABINASH ROUTRAY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Page no. 10 not available. |
| 59 | D-CRLMC/12849/2024 | DEVASHIS PANDA | 2024-04-30 | COPY OF ORDER DTD 14.12.23 PASSED IN CRLMC NO. 4761/23 AND 4763/23 NOT FILED |
| 60 | D-WP(C)/19353/2024 | SIBA PRASAD SWAIN | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | D-CONTC/19183/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | D-CONTC/19302/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | D-CONTC/19254/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | D-WP(C)/19289/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | D-BLAPL/12868/2024 | JNYANANANDA PANDA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 66 | D-WP(C)/16801/2024 | NIRANJAN LENKA | 2024-04-30 | ADDRESS OF PETNR NO.11 NOT FURNISHED |
| 67 | D-CMAPL/19260/2024 | ADV. | 2024-04-30 | 1.C.COPY OF DISMISSAL ORDER NOT FILED 2.PROVISION OF LAW NOT FURNISHED |
| 68 | D-CRLMC/12833/2024 | SURYASNATA MOHAPATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PG. NO. 17 NOT ATTESTED. |
| 69 | D-WP(C)/19320/2024 | SAMEER KUMAR DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF |

| | | | | SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 70 | D- CONTC/19303/2024 | HIMANSU SEKHAR SATAPATHY | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | D-WP(C)/19287/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | D- BLAPL/12869/2024 | MANORANJAN PADHI | 2024-04- 30 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no 37 not neat and legible. |
| 73 | D-WP(C)/19309/2024 | BANABIHARI RAY | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | D- CONTC/19307/2024 | ADV | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | D- CONTC/19070/2024 | ADV. | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DECLARATION OF SOURCE OF KNOWLEDGE FROM PARA TO PARA IS KEPT BLANK |
| 76 | D- CONTC/19283/2024 | ADV | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | D- CRLMC/12672/2024 | DEEPAK RANJAN PARIDA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | D- BLAPL/12912/2024 | JUGALA KISHORE PANDA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | D-WP(C)/19285/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | D- BLAPL/12871/2024 | SOUBHAGYA KUMAR DASH | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 81 | D- CONTC/19184/2024 | ADV | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | D- CMAPL/19276/2024 | ADV | 2024-04- 30 | 24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 32 DAYS 2.C.COPY OF DISMISSAL ORDER NOT FILED |
| 83 | D- CRLMP/12870/2024 | SAROJ KUMAR ROUTRAY | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | PG. NO. 15, 16, 17 NOT NEAT. |
| 84 | D- CONTC/19279/2024 | ADV | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | D-WP(C)/19052/2024 | PRAKASH CHANDRA MISHRA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED HCBA FEE RS. 50/- NOT PAID 2. PAGE 16,17 NOT LEGIBLE |
| 86 | D- BLAPL/12914/2024 | JUGALA KISHORE PANDA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | D- BLAPL/12922/2024 | BIBHUTI BHUSAN CHOUDHURY | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | D-WP(C)/19176/2024 | GOPAL KRISHNA BEHERA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 89 | D- BLAPL/12924/2024 | PRATYUSHA NAIDU | 2024-04- 30 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in Affidavit. |
| 90 | D- CONTC/19061/2024 | ADV. | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NO AFFIDAVIT MADE ON BEHALF OF COPETNR |
| 91 | D-WP(C)/19282/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | D-WP(C)/19142/2024 | SANGRAM KUMAR SINGH | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PARAGRAPHS OF WP ARE NOT CORRECTLY NUMBERED |
| 93 | D- CONTC/19185/2024 | ADV | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OCCUPATION OF DEPONENT NOT GIVEN |
| 94 | D-WP(C)/19306/2024 | DURGA PRASAD PANIGRAHI | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 26-PETITIONS/APPEALS/APPLICATIONS NOT IN SUPERIOR QUALITY A4 SIZE PAPER/LESS |

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| | | | | THAN 75 GSM PAPER 27-PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE 28-PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 95 | D- CONTC/19269/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | D- CRLMC/12840/2024 | SUKANTA KUMAR DALAI | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | D- BLAPL/12928/2024 | JUGALA KISHORE PANDA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | D-WP(C)/19281/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | D- BLAPL/12880/2024 | NIHAR RANJAN SAHOO | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A. Welfare fund fee not paid. |
| 100 | D-WP(C)/19308/2024 | PRAFULLA KUMAR BISWAL | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. RULE 8 OF OHC PIL RULE NOT COMPLIED |
| 101 | D- BLAPL/12935/2024 | DEBASIS MISHRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | D-WP(C)/19168/2024 | MANMAYA KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION SURVEY REPORT AS STATED UNDER ANNEX 1 AND AVERMENT OF WP DOES NOT FORTHCOMING WITH PAID ANNEXURE |
| 103 | D- CONTC/19196/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS AND DATE CHART NOT FILED |
| 104 | D-WP(C)/19072/2024 | SANDHYARANI PANI | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 105 | D- BLAPL/12936/2024 | MANORANJAN PADHY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Not properly page marked. |
| 106 | D- CONTC/19076/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | DECLARATION NOT MADE PROPERLY IN RESPECT OF PARAGRAPH(3RD LINE) |
| 107 | D- CONTC/19256/2024 | SRIKANTA MAHUNTA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | D-WP(C)/19165/2024 | M.PRATAP @ PRATAP KUMAR MOHAPATRA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LEGIBLE COPY OF PAGE 20,21,22,67 TO BE FILED |
| 109 | D- CONTC/19187/2024 | ADV | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 110 | D-WP(C)/19082/2024 | BASUDEV BARIK | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | D- BLAPL/12949/2024 | JUGALA KISHORE PANDA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 112 | D-WP(C)/19158/2024 | AKSHAYA KUMAR PANDEY | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LEGIBLE COPY OF PAGE 44 TO 46 TO BE FILED |
| 113 | D-WP(C)/19085/2024 | SUBASH CHANDRA ROUT | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 114 | D- BLAPL/12952/2024 | DEBASIS MISHRA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | D- BLAPL/12891/2024 | DEBA KUMAR RATH | 2024-04- 30 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 116 | D-WP(C)/19177/2024 | ASHOK KUMAR MOHANTY | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. DATE MENTIONED IN ANNEX 5 DOES NOT TALLY WITH INDEX AND AVERMENT OF WP 2. PARAGRAPHS OF WP ARE NOT CORRECTLY NUMBERED |
| 117 | D- BLAPL/12954/2024 | JUGALA KISHORE PANDA | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | D- BLAPL/12892/2024 | JYOTI PATNAIK | 2024-04- 30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 119 | D-WP(C)/19087/2024 | SHAMBHU CHARAN NATH SHARMA | 2024-04- 30 | PUT UP FOR S.R AFTER FILING OF 2ND COPY |

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| 120 | D-BLAPL/12957/2024 | RAMANI KANTA PATTANAIK | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no.14 not neat. |
| 121 | D-BLAPL/12999/2024 | DIPTI RANJAN BHOKTA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | D-WP(C)/19247/2024 | SIBA PRASAD SWAIN | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | D-CONTC/19205/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. INDEX IS WRONGLY PAGEMARKED |
| 124 | D-BLAPL/12916/2024 | SAILABALA JENA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | D-CONTC/19180/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | D-BLAPL/12893/2024 | SATYABRATA MAHAPATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per rejection order age of the petitioner not tally with cause title. |
| 127 | D-WP(C)/19090/2024 | DURGESH NARAYAN RATH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | D-BLAPL/12938/2024 | MANORANJAN PADHY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | D-CONTC/19037/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 8 NOT FILED |
| 130 | D-BLAPL/12896/2024 | ANIRUDHA DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AGE OF THE PETITIONER NOT TALLY WITH REJECTION ORDER |
| 131 | D-WP(C)/19244/2024 | NIRANJAN NAYAK | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | D-BLAPL/12942/2024 | SUSANTA KUMAR SAHU | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of F.I.R. NOT CORRECT IN PAGE NO.5 . 2.PAGE NO.24 NOT NEAT. |
| 133 | D-WP(C)/19231/2024 | ASIT KUMAR JENA | 2024-04-30 | PUT UP FOR S.R AFTER FILING OF 2ND COPY OF WP |
| 134 | D-BLAPL/12898/2024 | BIRAJA PRASANNA DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | D-WP(C)/19242/2024 | KHAGESWAR BEHERA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 136 | D-WP(C)/19148/2024 | SANGRAM KUMAR SINGH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PARAGRAPHS OF WP ARE NOT CORRECTLY NUMBERED |
| 137 | D-WP(C)/18690/2024 | SUBHENDU KUMAR NAYAK | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.PAGE 18 NOT LEGIBLE 2.ANNX 3 IN THE PETITION NOT PROPERLY PAGEMARKED |
| 138 | D-BLAPL/12908/2024 | SUSANTA KUMAR SAHU | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.11 not neat and legible. |
| 139 | D-WP(C)/19151/2024 | SANGRAM KUMAR SINGH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 140 | D-WP(C)/19125/2024 | ASIT KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | D-CONTC/19033/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS AND DATE CHART FILED WITHOUT SIGNATURE |
| 142 | D-MATA/18808/2024 | PRAVASH CH JENA | 2024-04-30 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGD. AS G.U.A.P |
| 143 | D-WP(C)/19127/2024 | ASIT KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 144 | D-BLAPL/12909/2024 | DEBI PRASAD MOHAPATRA | 2024-04-30 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Page no.14 not neat and legible.2. Rejection order dated.23.04.2024 in G.R.Case No.237 of 2024 not tally with cause title. |
| 145 | D-WP(C)/19129/2024 | ASIT KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 146 | D-CONTC/18929/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT IS WRONGLY DESCRIBED |
| 147 | D-BLAPL/12911/2024 | ARUN KUMAR MISHRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO |

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| | | | | AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | D-MACA/18907/2024 | ADAM ALI KHAN | 2024-04-30 | 8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APEAL NOT IN TIME DELAY OF 64 DAYS 2. STATUTORY DEPOSIT NOT MADE 3. DETAILS OF OP NO 4 DO NOT TALLY WITH DETAILS OF PETNR NO 4 IN THE COURT BELOW |
| 149 | D-BLAPL/12630/2024 | JUGALA KISHORE PANDA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Nomenclature in 2(a) C.C.Case no.12/2024(NDPS Act) not correctly furnished in synop.and petn. 2. page no.8 not neat AND legible. |
| 150 | D-WP(C)/19057/2024 | KISHORE KUMAR MISHRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 151 | D-WP(C)/19234/2024 | UPENDRA KUMAR SAMAL | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LEGIBLE COPY OF PAGE 19,22 TO BE FILED |
| 152 | D-ABLAPL/12862/2024 | RAJENDRA NARAYAN ROUT | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | D-WP(C)/19131/2024 | ASIT KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 154 | D-RVWPET/18239/2024 | SIDHARTH MALLICK | 2024-04-30 | PUT UP FOR S.R AFTER FILING OF IMPUGNED ORDER |
| 155 | D-WP(C)/19236/2024 | KHAGESWAR BEHERA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED LEGIBLE COPY OF PAGE 25 TO 36 TO BE FILED |
| 156 | D-ABLAPL/12865/2024 | DILLIP KUMAR RAY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.8,9 , 10 not neat and legible and not page marked in Index. 2.Annexure-1 not marked on the file. |
| 157 | D-ADMLS/19255/2024 | PARTHA MUKHERJI | 2024-04-30 | 1-COURT FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.DCF RS 159424.25 TO BE PAID 2. COURT FEE PAYBLE IS INCORRECTLY FURNISHED 3. DATE OF SOR FURNISHED IN PARA 6 OF THE SIT IS INCORRECT |
| 158 | D-BLAPL/12919/2024 | NARENDRA KUMAR LENKA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. |

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| | | | | Page marking not proper as per Index. Page no 18 not neat. |
| 159 | D-WP(C)/19241/2024 | KHAGESWAR BEHERA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 160 | D-WP(C)/19312/2024 | CHITTA RANJAN PATTNAIK | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ALL THE ANXS. ARE NOT ATTESTED BY THE ADVOCATE AND PG. NO. 12 IS NOT NEAT AND LEGIBLE. |
| 161 | D-CONTC/18932/2024 | ADV. | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 162 | D-ABLAPL/12760/2024 | NILAMADHABA BISOI | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Order dated. 19.09.2016 under Annexure-2 not tally with Index and para-4 of the petition. |
| 163 | D-CRLA/13093/2024 | CHITTA RANJAN SAHU | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 164 | D-BLAPL/12943/2024 | AMIT KUMAR NATH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Rs. 50/- to be paid in V.nama for High Court Welfare fund. 2. page nos. 8 ,9 not neat legible. |
| 165 | D-WP(C)/19322/2024 | SUBHADUTTA ROUTRAY | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PG. NO. 17 NOT NEAT AND LEGIBLE. |
| 166 | D-WP(C)/19134/2024 | ASIT KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 167 | D-BLAPL/12946/2024 | DEBASIS MISHRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 168 | D-RSA/18914/2024 | SUJATA JENA | 2024-04-30 | 1.AGE OF APPELLANT NO.2 NOT TALLY WITH RESP.NO.2 MENTIONED IN THE COURT BELOW 2.STATUS OF PARTIES NOT FURNISHED 3.VERNACULAR CERT. NOT FURNISHED IN THE VERIFICATION OF THE A.MEMO |
| 169 | D-WP(C)/19150/2024 | KAJAL SAHOO | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. OP no 2 and 3 NOT REPRESENTED THROUGH AND OP NO 5 NOT PROPERLY DESCRIBED |

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| 170 | D-ABLAPL/12874/2024 | MAHES DAS | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. side of the page nos. 9 , 10 are not neat. |
| 171 | D-ABLAPL/12902/2024 | MANOJ KUMAR MALLICK | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | D-RSA/19239/2024 | MAHESWAR MOHANTY | 2024-04-30 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 173 | D-CONTC/19081/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DISCREPANCY IN THE NAME OF PETNR BE RECONCILED AS PER AFFIDAVIT |
| 174 | D-ABLAPL/12879/2024 | PRABIR KUMAR RAY | 2024-04-30 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not mentioned in the Index.Occupation not mentioned in the affidavit. |
| 175 | D-WP(C)/17793/2024 | SAROJ KUMAR PARIDA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 176 | D-WP(C)/19136/2024 | ASIT KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 177 | D-WP(C)/19268/2024 | PITAMBAR PANDA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 14,15 NOT NEAT |
| 178 | D-CRLMC/11672/2024 | SIDHARTHA SANKAR RAY 2 | 2024-04-30 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED ST CASE NO 104/23 AND ST CASE NO 105/23 DO NOT TALLY WITH C. COPY OF ANNEX 1 |
| 179 | D-ABLAPL/12889/2024 | MANORANJAN ACHARYA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 180 | D-WP(C)/19138/2024 | ASIT KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 181 | D-BLAPL/12948/2024 | SUSIL KUMAR PATNAIK | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | D-WP(C)/19280/2024 | PRAFULLA KUMAR MOHAPATRA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 183 | D-CONTC/19181/2024 | ADV | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 184 | D-ABLAPL/12905/2024 | PRASANTA KUMAR SAHOO | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | D-ABLAPL/12970/2024 | IPSIT AUROBINDO ACHARYA | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 186 | D-GCRLA/12601/2024 | SANGRAM DAS, S.C.(VIGILANCE) | 2024-04-30 | 24-LIMITATION NOT IN TIME / EXPIRED. DELAY OF 142 DAYS |
| 187 | D-WP(C)/19145/2024 | ASIT KUMAR DASH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 188 | D-CRLMA/12906/2024 | S.S.RAY (2) | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 189 | D-WP(C)/19092/2024 | LAXMI NARAYAN RAYATSINGH | 2024-04-30 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSEMENT SLIP NOT FILLED-IN PROPERLY. |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-04-2024 (CASES FILED BEFORE 2024)

| Sl no . | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|----------------|----------------------|--------------------|---|--|
| 1 | CMAPL/780/202 3 | CMAPL/780/202 3 | ADV. | OTHERS. COPY OF DISMISSAL ORDER NOT FILED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 16. PETITION/APPEAL NOT IN TIME |
| 2 | CMAPL/793/202 3 | CMAPL/793/202 3 | ADV. | OTHERS. COPY OF DISMISSAL ORDER NOT FILED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |